

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.72 of 2017

Applicant(s)

Respondent(s)

Puducherry Environment
Protection
Association rep. by its Honorary
President Mr.R.Kothandaraman
No.18, S.V.Kovil Street,
Koodapakkam & Post, Puducherry

The Union of India
Rep. by its Secretary to Government,
Ministry of Environment & Forests,
Paryavaran Bhavan, Jor Bagh,
New Delhi 110003 and others

Legal Practitioner for Applicant

Legal Practitioner for Respondents

M/s. A. Yogeshwaran &
Neha Miriam Kurian

Mr.M.R.Gokul Krishnan for R1,R2& R10
Mr.E.Manoharan for R7 to R9

Note of the Registry	Orders of the Tribunal
Item No.7	<p>Date: 27th November, 2017</p> <p>Learned counsel appearing for respondent Nos.7 to 9 submitted that reply will be filed during the course of the day. Let it be filed before the Registry.</p> <p>Learned counsel appearing for respondent Nos.1 & 2 again prays time. Let the reply be filed as a last chance within two weeks with advance copy to the applicant who is at liberty to file rejoinder within a week thereafter.</p> <p>List the matter on 10.01.2018.</p> <p style="text-align: right;">....., JM (Justice M.S.Nambiar)</p>